

Block 101
25267

THE
PARLIAMENTARY DEBATES Acc. No. 25267
(Part I—Questions and Answers) Dated 01.12.54
OFFICIAL REPORT

1297

HOUSE OF THE PEOPLE
Tuesday, 23rd March, 1954

The House met at Two of the Clock.

[MR. SPEAKER in the Chair]

WRITTEN ANSWERS TO QUESTIONS

EXPORT OF HIDES AND SKINS

*1216. **Shri Bahadur Singh:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether any steps have been taken to stop the export of adulterated hides and skins by the exporters; and

(b) if so, what are the steps contemplated?

The Minister of Food and Agriculture (Shri Kidwai): (a) Yes.

(b) It is proposed to enforce the schemes prepared under the provisions of the Agricultural Produce (Grading & Marking) Act, 1937, for the compulsory grading of the Goat Skins and the East India Tanned Leather, before export.

बीमा कम्पनियों के लिये न्यायाधिकरण

*१२१७. { सेठ गोविन्द दास :
श्री सिम्मिया :

क्या अन्न मंत्री यह बताने की कृपा करेंगे कि क्या सरकार का विचार है कि बीमा कम्पनियों के कर्मचारियों के झगड़ों का निर्णय करने के लिये एक न्यायाधिकरण बनाया जाय ?

786 P.S.D.

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The Minister of Labour (Shri V. V. Giri): The All-India Insurance Employees' Association has represented to Government that there should be a general adjudication in the insurance industry. The matter is under examination.

PERAMBUR COACH FACTORY

*1218. **Shri Dabhi:** Will the Minister of Railways be pleased to state:

(a) when the Integral Coach-building Factory at Perambur is likely to start functioning;

(b) the total estimated cost of the Factory; and

(c) the number of coaches the Factory is expected to turn out every year?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) In 1953

(b) Rs. 7.47 crores.

(c) 350 B.G. Bogie Coaches when in full production.

BRIDGE OVER P NAR

*1219. **Shri Muniswamy:** Will the Minister of Transport be pleased to state:

(a) whether it is a fact that the construction of a bridge over the river Pennar near Villupuram in Madras State, has been included in the National Highways Scheme; and

(b) the policy regarding construction of high-level bridges under the National Highways Scheme?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) The question is under consideration.